

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Deputation/Repatriation of Judicial Officers.

Government Order No: 4159- JK(LD) of 2023.
Dated. 01 - 05 - 2023.

As recommended by the High Court of Jammu and Kashmir and Ladakh, sanction is hereby accorded to:

I. the repatriation of :

- a. Ms. Bala Jyoti, Presiding Officer, Jammu and Kashmir, Labour and Industrial Tribunal from deputation to Judiciary;
- b. Shri Mohammad Ashraf Khan, Presiding Officer, MACT, Jammu from deputation to Judiciary;
- c. Shri Om Prakash Thakur, One Man Forest Authority from deputation to Judiciary; and
- d. Shri Gowhar Majid Dalal Presiding Officer, MACT, Srinagar from deputation to Judiciary.

II. the appointment on deputation of:

- a. Shri Mohammad Yousuf Wani, District Judge, as Member, J&K Special Tribunal;
- b. Ms. Jeema Bashir, District Judge as Presiding Officer, MACT, Srinagar;
- c. Ms. Kalpana Revo, District Judge as Presiding Officer, J&K Labour and Industrial Tribunal;
- d. Shri Abdul Nasir, District Judge as Presiding Officer, MACT, Jammu; and

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- e. Shri Naushad Ahmad Khan, District Judge as One Man Forest Authority.

By Order of the Government of Jammu and Kashmir.

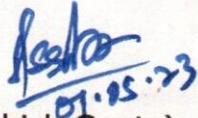
Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/8/2022-10.

Dated.01 -05-2023.

Copy to the:

1. Principal Secretary to Lieutenant Governor, J&K, Raj-Bhawan, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh at Jammu. This is with reference to his letter No. 21590/RG/GS dated 28-04-2023.
5. All Concerned Judicial Officers.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh at Jammu.
7. Director Information, J&K, Jammu.
8. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
9. Incharge website, Department of Law, Justice and Parliamentary Affairs.
10. Government Order File.
11. Concerned File.


01.05.23

(Ashish Gupta)

Additional Secretary to Government